Sector	Persons to be trained (in lakh)
KVIC	1.34
Coir	0.22
SME	4.94
Total	6.50

The targets are fixed institution-wise. State-wise data is not maintained.

Performance of MSME sector

2898. SHRI HUSAIN DALWAI: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the performance of MSME sector during the last five years;
- (b) whether these enterprises have achieved their targets, if so, details thereof; and
- (c) in what manner MSMEs have performed in the backward areas of the country?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) The details of the Micro, Small & Medium Enterprises established & made functional in the country, as per information obtained from State Directorate of Industries on number of Entrepreneurs Memorandum (Part-II)(EM-II) filed under Micro, Small & Medium Enterprises Development Act, 2006, during 2008-09 to 2013-14, are as under. As can be seen the sector has grown consistently above 10% during each of the last five years in terms of EM-II filed.

All India

Year	EM-II filed	Growth Rate
2008-2009	1,93,026	-
2009-2010	2,13,206	10.45
2010-2011	2,38,429	11.83
2011-2012	2,82,428	18.45
2012-2013	3,22,818	14.30
2013-2014	3,62,991	12.44

- (b) Setting-up of enterprises is essentially an individual initiative and as such no targets are fixed.
- (c) The number of EM-II filed under Micro, Small and Medium Enterprises Development Act, 2006, in different States including backward areas of the country are given in Statement.

Statement

State/UT-wise distribution of number of EM-II filed by the MSMEs at DICs under the various State/UT Commissionerates/Directorates of Industries during 2009-10 to 2013-14.

Sl. No.	States/UTs	Number of EM-II filed				
		2009-10	2010-11	2011-12	2012-13	2013-14
1	2	3	4	5	6	7
1.	Jammu and Kashmir	1,192	914	1,170	1,027	918
2.	Himachal Pradesh	1,053	942	856	772	627
3.	Punjab	2,189	2,988	3,087	2,644	2,282
4.	Chandigarh	255	174	259	139	185
5.	Uttarakhand	1,871	1,973	2,121	2,291	2,469
6.	Haryana	2,747	2,929	2,715	2,105	2,481
7.	Delhi	165	199	333	430	329
8.	Rajasthan	14,631	14,863	14,678	15,363	17,601
9.	Uttar Pradesh	33,479	33,027	32,304	30,933	45,342
10.	Bihar	4,010	4,302	4,108	3,737	3,133
11.	Sikkim	18	40	30	11	8
12.	Arunachal Pradesh	86	60	25	55	25
13.	Nagaland	1,445	217	213	231	242
14.	Manipur	81	122	122	181	178
15.	Mizoram	500	198	131	122	213
16.	Tripura	220	218	205	150	173
17.	Meghalaya	1,040	748	573	581	641

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1	2	3	4	5	6	7
18.	Assam	1,678	1,506	1,218	1,451	1,860
19.	West Bengal	11,685	10,109	13,470	10,342	11,380
20.	Jharkhand	669	690	939	4,554	3,592
21.	Odisha	1,758	1,657	2,155	2,622	2,815
22.	Chhattisgarh	1,089	1,206	1,741	1,472	1,556
23.	Madhya Pradesh	19,748	19,704	20,104	19,832	19,374
24.	Gujarat	19,992	27,939	51,781	68,235	58,627
25.	Daman & Diu	107	126	83	76	64
26.	Dadra & Nagar Haveli	105	77	103	93	93
27.	Maharashtra	11,896	14,496	15,606	16,136	19,826
28.	Andhra Pradesh	9,144	9,204	9,260	8,200	9,247
29.	Karnataka	17,195	18,434	21,021	24,208	25,966
30.	Goa	112	88	97	103	169
31.	Lakshadweep	23	24	8	11	9
32.	Kerala	10,956	11,089	11,071	13,551	14,997
33.	Tamil Nadu	41,799	57,902	70,639	90,974	116,393
34.	Puducherry	200	186	120	86	76
35.	35. Andaman and Nicobar Islands	68	78	82	100	100
	ALL INDIA	213,206	238,429	282,428	322,818	362,991

Source: The State/UT Commissionerates/Directorates of Industries & MSME-Development Institutes, O/o DC (MSME), M/o MSME.

Indians arrested due to Nitaqat programme

2899. SHRIMATI RENUKA CHOWDHURY: Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) whether a number of Indians in Saudi Arabia had been arrested due to Nitaqat programme; if so, the details thereof; and
- (b) the steps taken by Government for safe return of all such Indians from Saudi Arabia?